

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL APPEAL NO. 919 OF 2009

OM PRAKASH @PRAKASH

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APPELLANT

VERSUS

STATE (NCT OF DELHI)
TR. HOME SEC.

.....

RESPONDENT

O R D E R

Photocopy of death certificate pertaining to the appellant has been produced before us by Mr. Rahul Kaushik, learned counsel for the State of Delhi who states that he has received the same from the concerned Police Officer viz., Mr. Dhiren Sharma, Inspector in Nangloi Police Station. Certificate produced in Court may be kept on record.

The appeal is, accordingly, disposed of as having abated.

.....J
[HARJIT SINGH BEDI]

.....J
[GYAN SUDHA MISRA]

NEW DELHI
AUGUST 10, 2011.